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No.K-11019/01(13)/2016-US.I  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 01<sup>st</sup> August, 2016

**NOTIFICATION**

In exercise of the powers conferred by article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Ramesh Ranganathan, senior-most Judge of the High Court of Judicature at Hyderabad for the States of Telangana and Andhra Pradesh, to perform the duties of the office of Chief Justice of that High Court with effect from the date Shri Justice Dilip Babasaheb Bhosale relinquishes charge of his office of the Acting Chief Justice of High Court of Judicature at Hyderabad for the States of Telangana and Andhra Pradesh consequent upon his appointment as Chief Justice of the Allahabad High Court.



(Rajinder Kashyap)  
Joint Secretary to the Government of India  
Tel: 2338 3037

To  
The Manager,  
Government of India Press,  
**FARIDABAD**

No. K.11019/01(13)/2016-US.I

Dated 01.08.2016

Copy to:-

- 1 Shri Justice Ramesh Ranganathan, Judge of the High Court of Judicature at Hyderabad for the States of Telangana and Andhra Pradesh, Hyderabad.
- 2 The Secretary to the Governor of Andhra Pradesh, Hyderabad.
- 3 The Secretary to the Governor of Telangana, Hyderabad.
- 4 The Secretary to the Chief Minister, Andhra Pradesh, Hyderabad.
- 5 The Secretary to the Chief Minister, Telangana, Hyderabad.
- 6 The Secretary to Acting Chief Justice, High Court of Judicature at Hyderabad for the States of Telangana and Andhra Pradesh, Hyderabad.
- 7 The Chief Secretary, Government of Telangana, Hyderabad.
- 8 The Chief Secretary, Government of Andhra Pradesh, Hyderabad.
- 9 The Registrar General, High Court of Judicature at Hyderabad for the States of Telangana and Andhra Pradesh, Hyderabad.
- 10 The Accountant General, Telangana, Hyderabad.
- 11 The Accountant General, Andhra Pradesh, Hyderabad.
- 12 President's Secretariat, (CA.II Section), New Delhi.
- 13 PS to Principal Secretary to the Prime Minister, New Delhi.
- 14 Additional Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 15 PS to ML&J/PSO to Secretary (Justice)/JS(J-I)/DS(ANS)/US-II/S.O.(Desk)
16. Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at [www.doj.gov.in](http://www.doj.gov.in).

  
(K.C. Thang)

Under Secretary to the Government of India  
Tele: 23382978